

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.A.No.421/KB/2017  
C.P No.482/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>th</sup> October 2017, 10.30 A.M

|                     |  |                        |                     |
|---------------------|--|------------------------|---------------------|
| Name of the Company | Nightangle Tradecom Pvt.Ltd.   |                        |                     |
| Under Section       | 230-232  |                        |                     |
| Sl. No.             | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

1. RAJESH SINGH

Advocate

PETITIONER

  
06/10/17

ORDER

Ld. Counsel for the petitioner is present.

Heard. Reserved for order.



(Jinan K.R.)  
Member (J)



(Vijai Pratap Singh)  
Member (J)